

management of each of these managing agents is shown below:—

No of Managing Agents	No. of Companies under each Managing Agents
1	9
1	6
1	5
1	4
6	3
17	2
152	1

Import of Paper and Board

1413. Shri Prem Chand Verma: Will the Minister of Commerce be pleased to state:

(a) the value of import licences for paper and board granted under the export promotion scheme during the last twelve months;

(b) whether Government propose the stoppage of reduction of import of paper and board under the export promotion scheme in view of large scale production of these items in the country; and

(c) if so, the reasons for not taking the decision so far?

The Minister of Commerce (Shri Dinesh Singh): (a) The statistics of value of import licences issued under E.P. Schemes have not been maintained commodity-wise. The value of import licensing done under the E.P. Schemes for individual commodities like paper and Board, therefore, cannot be indicated.

(b) and (c). The import of paper and boards is allowed under the new import policy for registered exporters only to the extent of requirement of imported raw material to be actually used in the manufacture of export products. Due note is taken of indigenous production in permitting imports of different categories of paper and boards.

Imports and Exports

1414. Shri Prem Chand Verma: Will the Minister of Commerce be pleased to state:

(a) the number of cases involving over-invoicing and under-invoicing in import and export trade detected and the number of cases in which action has been taken during the last 12 months;

(b) the number of cases involving the breach of import and export rules detected during the last twelve months; and

(c) the number of officers and publicmen against whom prosecution was launched and the number of persons convicted as a result thereof?

The Minister of Commerce (Shri Dinesh Singh) (a) 83 cases

(b) 374 cases

(c) 86 cases of prosecution and 7 of conviction.

No officer is involved.

शाजा तथा गोमोह स्टेशनों पर जल की व्यवस्था

1415. श्री राजाबतार शास्त्री : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को इस बात की जानकारी है कि पूर्वी रेलवे पर शाजा और गोमोह स्टेशनों पर कर्मचारियों को दिया जाने वाला जल स्वास्थ्य के लिए हानिकारक है;

(ख) क्या रेलवे इंजनों ने भी जल की जांच करने के बाद इस तथ्य की पुष्टि की है; और

(ग) यदि हां, तो कर्मचारियों के लिये शुद्ध जल की व्यवस्था करने के लिये सरकार का क्या प्रयत्न करने का विचार है और ये प्रयत्न कब तक लिये जायेंगे?

रेलवे मंत्री (श्री. वि. सु. कुमास्त्र) :

(क) के (ग) गोमोह और शाजा, दोनों